

**INVITATION FOR EXPRESSION OF INTEREST FOR COMPUAGE INFOCOM LIMITED OPERATING IN
COMPUTER PERIPHERALS DISTRIBUTION ACTIVITIES AT MUMBAI**
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate
Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	COMPUAGE INFOCOM LIMITED (CIN no: L99999MH1999PLC135914)
2. Address of the registered office	Regd. Address: Unit no. 309 A To Z Industrial estate, Ganpatrao Kadam Marg, Lower Parel, Mumbai – 400013 <i>(Erstwhile Regd. Address: D601/602& G-601/602, Lotus Corporate Park, Steel Compound, Western Express Highway, Goregaon (East), Mumbai- 400063)</i>
3. URL of website	https://www.compuageindia.com/
4. Details of place where majority of fixed assets are located	As per the available audited Financial Statement for F.Y. 2021-2022, there are investments in immovable assets whose details are given below. 1. 3 Residential Flats (Flat Nos. 502, 1302 & 2002) are situated at Raheja Ridgewood Cooperative Housing Pvt Ltd, Raheja Ridgewood, Mumbai. <i>(Area - Aggregates to 151.11 square metres of usable carpet area for each premise)</i> 2. Office at D-601/602 & G-601/602, Lotus Corporate Park, Steel Compound, Western Express Highway, Goregaon (East), Mumbai <i>(Area - Aggregates to 270 square metres of usable carpet area for each office premise)</i>
5. Installed capacity of main products/ services	NA
6. Quantity and value of main products/ services sold in last financial year	NA
7. Number of employees/ workmen	6
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	For details, please contact on cirp.compuage@ancoraa.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The eligibility criteria are mentioned in detailed invitation for Expression of Interest to submit Resolution Plan(s). For further details, please contact on cirp.compuage@ancoraa.com
10. Last date for receipt of expression of interest	17 January, 2024
11. Date of issue of provisional list of prospective resolution applicants	27 January, 2024
12. Last date for submission of objections to provisional list	01 February, 2024
13. Date of issue of final list of prospective resolution applicants	11 February, 2024
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	16 February, 2024
15. Last date for submission of plans	17 March, 2024
16. Process email id to submit EOI	cirp.compuage@ancoraa.com


Arun Kapoor
Interim Resolution Professional
In the matter of Compuage Infocom Limited

IBBI Registration Number: IBBI/IPA-003/IP-N00030/2017-18/10230
**IBBI Registered Address: G-601, Army Co-operative Housing Society,
Sector- 09, Nerul (East), Navi Mumbai, Maharashtra – 400706**

Date: 02.01.2024